

**IN THE INCOME TAX APPELLATE TRIBUNAL, NAGPUR BENCH,  
VIRTUAL COURT AT PUNE**

**BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND  
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**

**आयकर अपील सं. / ITA No.586 to 589/NAG/2016  
Assessment Years: 2004-05, 2006-07 to 2008-09**

Smt. Kanishka Kochar  
'Shreejee Palace, 590,  
Risaldar Lane, Walker Road, Mahal,  
Nagpur - 440032

PAN : AGQPK6722M

.....अपीलार्थी / Appellant

**बनाम / V/s.**

The Asst. Commissioner of Income Tax,  
Wardha Circle, Wardha

.....प्रत्यर्थी / Respondent

Assessee by : Shri Rachit Thakkar  
Revenue by : Smt. Agnes P. Thamas

सुनवाई की तारीख / Date of Hearing : 23-04-2021

घोषणा की तारीख / Date of Pronouncement : 23-04-2021

**आदेश / ORDER**

These are appeals filed by the assessee directed against consolidated order of the Commissioner of Income Tax (Appeals)-2, Nagpur, dated 24.10.2016 for the Assessment Years 2004-05, 2006-07, 2007-08 and 2008-09.

2. When the matter was called on today, the appellant filed a letter seeking permission to withdraw all the appeals on the ground that the

issue involved in the present appeals stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copies of Form No.3 issued by the Pr. Commissioner of Income Tax, Nagpur-2.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw all the appeals. Accordingly, the appeals stands dismissed as withdrawn.

5. In the result, all the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open court on 23<sup>rd</sup> April, 2021.

Sd/-  
**S.S.VISWANETHRA RAVI**  
**JUDICIAL MEMBER**

Sd/-  
**INTURI RAMA RAO**  
**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 23<sup>rd</sup> April, 2021  
GCVSR

**आदेश की प्रतिलिपि अद्येषित/Copy of the Order is forwarded to :**

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) / The CIT(A)-2, Nagpur;
4. The Pr.CIT-2, Nagpur;
5. DR 'Nagpur Bench, ITAT, Nagpur;
6. गार्ड फाईल / Guard file.

आदेशानुसार / BY ORDER,

//सत्यापित प्रति// True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune